

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 23rd February, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 05/2017 (M.A. No.202/2017 & M.A. No.203/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Adv. for Appellant
2.	Execution Application No. 07/2017 IN O.A. No. 371/2016	Oxford Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
3.	Original Application No. 94/2017 (M.A. No. 131/2017 & M.A. No. 132/2017)	Special Lime Stone Pvt. Ltd. Vs. Union of India & Anr.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant
4.	MA. No. 195/2017 & MA. No. 196/2017 IN Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Ms. Supriya Juneja, Adv. for Applicant in M.A. No. 195/2017 & 196/2017
FOR COMPLETION OF PLEADINGS			
5.	M.A. No. 194/2017 IN Execution Application No. 16/2016 IN O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Sanjiv Kumar Jha, Adv. for Applicant Mr. Anil Panwar, Adv. for R-1 Ms. Sakshi Popli, Adv. for NDMC Mr. Vikas Malhotra, Adv. for MoEF
FOR HEARING			
6.	Original Application No. 208/2016 (M.A. No. 403/2016) (PH)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv.
7.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012) (M.A. No. 1117/2016)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
8.	Original Application No.33 (T _{HC})/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2

			Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Dinesh Mehta, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R-5
9.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4
10.	Appeal No. 02/2017 (M.A. No. 56/2017)	M/s Daudpur Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar, Advs. for Appellant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3
11.	Appeal No. 22/2016	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7
12.	Execution Application No. 23/2016 IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5
13.	Appeal No. 29/2016 (M.A. No. 543/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-5 Ms. Avish Ahlawat, Adv.
14.	Original Application No. 202/2016 (M.A. No. 381/2016 & M.A. No. 547/2016)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
15.	Original Application No. 302/2016	Neeraj Kumar Vs. North Municipal Corporation of Delhi & Ors.	Mr. Neeraj Kumar, Applicant in person Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. D. Rajeshwar Rao, Adv. for PWD Mr. Balendu Shekhar, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for CNCTD Ms. Puja Kalra, Adv. for North & SMCD
16.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB
17.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of U.P.
18.	Original Application No.	Deepak Joshi	Mr. Ravindra S. Garia, Adv. for Applicant

	453/2016	Vs. State of Uttarakhand & Ors.	Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 Ms. Filza Moonis, Adv. for R-4
19.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA
20.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Rajiv Bansal, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16
21.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv.
22.	Original Application No. 318/2015	Devender Singh Vs. The Chief Secretary & Ors.	Mr. M. L. Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12
23.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyan, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Balendu Shekhar, Adv. for MoEF

24.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015, M.A. No. 1037/2015, M.A. No. 1350/2015, M.A. No. 25/2016 & M.A. No. 636/2016)	Saloni Singh & Anr. Vs. Union of India & Ors.	Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R – 1 & 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I. K. Kapila, Adv. for Okhla CETP Society
25.	Appeal No. 65/2013	Vimal Bhai Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for Appellant Mr. Rajiv Nanda, Standing Counsel with Mr. U. K. Uniyal, Adv. Gen. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao & Mr. Sudipto Sircar, Advs. for R-4 Ms. D. Bharathi Reddy, Adv.
26.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka
27.	Original Application No.111/2014 (M.A.No.322/2014)	Environics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamshery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Advs. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
28.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9

29.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 69/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
30.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7

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